

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3422**

TO BE ANSWERED ON JANUARY 01, 2019

LOW COST HOUSES

**No. 3422 DR. J. JAYAVARDHAN:
SHRI P.R. SUNDARAM:
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
SHRI SATAV RAJEEV:
SHRIMATI SUPRIYA SULE:
DR. HEENA VIJAYKUMAR GAVIT:
SHRI DHANANJAY MAHADIK:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has entrusted agencies with the responsibility of providing low cost houses in the cities, if so, the details of the names of the agencies and the number of such houses constructed by these agencies during each of the last three years and the current year;**
- (b) whether the Government has set any target for these agencies to provide low cost houses in the cities;**
- (c) if so, whether these agencies have failed to achieve the target;**
- (d) if so, the reasons therefor along with the corrective steps taken by the Government in this regard; and**
- (e) the other steps taken by the Government to provide low cost houses in cities in a time bound manner?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
[SHRI HARDEEP SINGH PURI]**

(a) to (d): In pursuance of the Government's vision of "Housing for All by 2022", the Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] for providing assistance to States/Union Territories (UTs) in addressing the housing requirement of the people belonging to Economically Weaker Sections (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas through following four verticals:

- (i) "In-situ" Slum Redevelopment (ISSR);**
- (ii) Credit-Linked Subsidy Scheme (CLSS);**
- (iii) Affordable Housing in Partnership (AHP); and**
- (iv) Beneficiary-led individual house construction or enhancement (BLC)**

The PMAY (U) is being implemented as Centrally Sponsored Scheme (CSS) except for the CLSS which is being implemented as a Central Sector Scheme.

The PMAY (U) Guidelines provides for undertaking demand survey by States/UTs for assessing actual demand of housing under the Scheme. The demand validated and reported by States/UTs under the PMAY (U) to this Ministry so far is around 100 lakhs.

This Ministry has requested all States/UTs to saturate their demand of houses under the PMAY(U) at the earliest so that construction of all houses may progressively be completed by 2022.

State Level Nodal Agencies (SLNAs) have been designated in each State/UT for implementation of the PMAY (U). The SLNAs formulate project proposals based on the demand for housing assessed by them which are approved by the State Level Sanctioning & Monitoring Committee (SLSMC) of the concerned State. After approval from the SLSMC, the States/UTs submit proposals to this Ministry for approval of central assistance by the Central Sanctioning & Monitoring Committee (CSMC).

Based on the project-proposals received from the States/UTs, the details of the houses approved and houses constructed during the last three years and the current year under the PMAY (U), as on 24.12.2018, are given below:

Houses approved	Houses grounded	Houses completed (cumulative)	Year-wise houses constructed			
			2015-16	2016-17	2017-18	Current Year (2018-19)
65,52,096	36,28,545	12,87,561	1,19,994	1,31,418	3,28,039	5,94,159

(e): In order to implement the Scheme in a time bound manner, a Central Sanctioning & Monitoring Committee (CSMC) has been constituted under the chairmanship of Secretary, Housing and Urban Affairs which meets regularly and *inter-alia* reviews the progress of the Mission. Further, the Ministry regularly monitors the progress through periodic review meetings/video-conferences with the concerned States/UTs. Hon'ble Minister (HUA) holds review meetings with Hon'ble Chief Ministers and concerned Ministers of the States. Officers of this Ministry as well as Program Management Unit (PMU), set up under the PMAY (U) Mission, regularly undertake field level visits to review the progress under the Scheme.

The SLSMC under the Chairmanship of Chief Secretary of the concerned State, constituted in each State/UT under the PMAY (U), also reviews the progress of implementation of the Scheme.
